

Seventeenth Loksabha

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Title: Regarding repeal of Citizenship Amendment Act (CAA) and National Register for Citizens (NRC)-laid.

PROF. SOUGATA RAY (DUM DUM): The two draconian laws, CAA and NRC caused fear and anguish among the minority community nationwide and a section of Hindus in the state of Assam. The CAA and NRC will put people of the country to hardships as it demands impractical proof from the time of forefathers. The stark reality is that many of the citizens do not even have birth certificates or any other proofs to prove their ancestral hierarchy as per the guidelines of the acts. It is the responsibility of the government to consider the hardships among the affected people. NDA Partner, NPP also demanded to withdraw the CAA and NRC. I urge upon the government to repeal the CAA and NRC with immediate effect to maintain the communal harmony and peace among the nation.